

**Shri Punnoose:** Since the establishment of the institution may I know whether it has any practical results to its credit?

**Dr. P. S. Deshmukh:** I think on the whole the work done is satisfactory, although expansion is necessary.

**PALM Gur TRAINING SCHOOL AT CUDDALORE**

\*1195. **Shri Muniswamy:** (a) Will the Minister of Food and Agriculture be pleased to state whether any research work is being carried on by the Palm Gur Training School at Cuddalore in the Madras State?

(b) If so, what is the nature of research and with what results?

(c) Is the School at Cuddalore provided with all technical requirements and if so, how?

(d) How does the School at Cuddalore stand in comparison with the Palm Gur Training Schools in other States?

(e) Does this School deal with all the four varieties of palm which yield sugar?

**The Minister of Agriculture (Dr. P. S. Deshmukh):** (a) Yes.

(b) A statement is placed on the Table of the House. [See Appendix VI, annexure No. 4.]

(c) Yes, a small research laboratory with a skeleton staff is attached to the School.

(d) There are no Palm Gur Training Schools in other States.

(e) The School deals with three varieties of palms, viz., Date, Coconut and Palmyra, which are available at Cuddalore and theoretical knowledge is imparted regarding sago palms.

**Shri Muniswamy:** In the statement it is mentioned that golden syrup and sugar cubes, etc. are manufactured. Are they brought to the market?

**Dr. P. S. Deshmukh:** I could not say. I would have to ask for notice of the question.

**Shri N. L. Joshi:** May I know when was the School established?

**Dr. P. S. Deshmukh:** This has been working since the year 1948.

**Shri Elayaperumal:** May I know what amount is allotted by the Central Government for this purpose?

**Dr. P. S. Deshmukh:** I could not say how much is being spent specifically for this purpose, but on the whole we are spending about Rs. 6 lakhs on palm gur development.

**Shri Elayaperumal:** May I know what financial aid has been given to the School by the State Government?

**Mr. Deputy-Speaker:** That he does not know.

**Dr. P. S. Deshmukh:** I would like to have notice of the question.

**Shri Muniswamy rose—**

**Mr. Deputy-Speaker:** I am going to the next question.

**Shri Muniswamy:** Sir, this relates to Cuddalore. It is my constituency. I may be allowed to put one or two questions on this. With what difficulty I have put this question,—and I am not allowed even two or three supplementaries.

**Mr. Deputy-Speaker:** What I would urge upon hon. Members is this. Whenever an hon. Member tables a question he must have thought about it and the supplementaries arising out of the answer. Therefore I look to him first and try, as far as possible, to allow ample opportunity to him. Then I proceed to other Members. And lastly I come back to him. There is no point in saying it is his constituency. Every Member has his constituency.

Very well. He may put his question.

**Shri Muniswamy:** Thank you, Sir. In the statement it is given that a device known as 'aerial ropeways' has been introduced. I want to know whether the tappers are paid any additional sum under this process.

**Dr. P. S. Deshmukh:** I could not say. I will have to ask for notice.